GOVERNMENT OF ODISHA General Administration & Public Grievance Department

No.GAD-SER1-IAS-0003-2021- 21740 /AIS.I, Bhubaneswar, dated the 18th August, 2021

From:

Shri Manoj Kumar Mohanty, OAS(SS), Special Secretary to Government.

To

The Principal Secretary to Government, School & Mass Education Department

The Special Secretary to Government, Planning & Convergence Department

Sub: Recommendation of Non-State Civil Service Officers for their consideration for appointment to IAS of Odisha Cadre by selection during 2021 against the Select List - 2020.

Sir,

I am directed to invite a reference to this Department Letter No.10730/AIS dated 07.04.2021(Copy enclosed) and subsequent reminders thereon on the subject cited above and to say that it was requested therein to recommend the names of eligible and willing NSCS officers working in / under your Department for consideration of their names for appointment to IAS of Odisha Cadre by Selection against the Select List-2020 during 2021.

Recommendation in respect of only one NSCS officer has been received from your Department.

It is, therefore, requested that necessary steps may kindly be taken to recommend the names of two more NSCS officers working in / under your Department, if available, **latest by 08.09.2021** for consideration of their names for appointment to IAS of Odisha Cadre by Selection against the Select List-2020 during 2021.

Yours faithfully,

Special Secretary to Government

GOVERNMENT OF ODISHA General Administration & Public Grievance Department

No.GAD-SER1-IAS-0003-2021-10730/AIS, Bhubaneswar, dated the 07th April, 2021

From:

Shri Indramani Tripathy, OAS(SAG), Additional Secretary to Government,

To

The Addl. Chief Secretaries to Govt. /
The Principal Secretaries to Govt. /
The Commissioner-cum-Secretaries to Govt.,
All Departments of Government.

Sub: Recommendation of Non-State Civil Service Officers for their consideration for appointment to IAS of Odisha Cadre by selection during 2021 against the Select List - 2020.

Sir/Madam,

I am directed to say that in accordance with the provisions contained in sub-rule (2) of rule 8 of the IAS (Recruitment) Rules, 1954, the State Government from time to time consider the cases of persons not belonging to the State Civil Service, but serving in connection with the affairs of the State for appointment to IAS by selection. Three (3) vacancies in the promotional quota meant for NSCS officers have been assessed provisionally for the Select List -2020 which shall be filled up from among the suitable and willing NSCS officers during 2021.

The eligibility criteria of the officers are as follows:-

- (a) The officers should be of outstanding merit and ability;
- (b) They should have completed not less than eight(8) years of continuous service under the State Government as on the first day of January, 2020 in a Group-A post which has been declared equivalent to the post of Deputy Collector in the state civil service and have held that post in a substantive capacity and confirmed as on 01.01.2020;
- (c) They should not have attained the age of 56 years on the 1stday of January 2020;
- (d) The officers should be free from disciplinary proceedings / criminal cases / vigilance cases etc.

It is, therefore, requested to kindly recommend the name of not more than three eligible and willing NSCS officers working in / under your Department and furnish their service particulars in the enclosed proforma with relevant documents and their willingness duly authenticated by a competent authority to this Department by 06.05.2021 for their consideration for appointment to IAS by selection during 2021. It is apprised that since the last batch of NSCS officers, on appointment to IAS by selection, are assigned the allotment year 2012, comparatively young officers having requisite qualification and willing for selection to IAS may kindly be nominated for the purpose.

Yours faithfully,

Additional Secretary to Government

ANNEXURE-A

PROFORMA

SI.	Name of the	Date o	f Service / cadre	Date of	Date of	Whether	Whether any	Opinion of the	Remarks
No.	officer (indicate	Birth	declared	continuous	confirmation	willing to	disciplinary/criminal	Administrative	
	if SC/ST)		equivalent to	appointment to a	in a Gazetted	be	proceeding or	Department, if	
			the post of	Group-A Post.	post. The	appointed	enquiries etc.	integrity	
			Deputy	(The designation	designation &	to IAS by	pending against the	certificate can	
			Collector by	and pay scales of	pay scale of	selection.	officer.	be issued or	
			GA. & PG.	the post and the	the post may			withheld in	
			Deptt.vide OM	period during	be indicated			favour of the	
			No.28964/AIS.I	which the posts				officer.	
			dated	were held may					
			14.12.2017	also be indicated)					
			and date of						
			appointment.						
1	2	3	4	5	6	7	8	9	10

SIGNATURE OF THE AUTHORITY

Signature

Bio- Data of Non-SCS Officers

1.	Name of Officer											
2.	Date of Birth					:						
3.	Educa	fication		:								
4.	Wheth	to SC/ST/OE	3C	:								
5.	Date	ion in Gazeti	ted post(s)	:	Pos	t:		Date:				
6.	Prese			:								
7.	 (i) Date of appointment to the post (Group-A) which has been declared equivalent to the post of Dy. Collector in the State Civil Service (ii) Name of the Post(Group-A) 											
	(iii)	holding fely and the	that post date since	:								
8. De	tails of	Gazetted po	osts held:									
SI.	Name	of the	Category	Period	S	cale	of	Duties (in Brief)				
No	Posts	held	of posts		Pa	ay						
1.												
2.												
4.5.												
6.												
7.												
8.												
9.	. Achievement in Brief (including publications, if any):											

Trainings undergone

10.

ANNEXURE-C

<u>DETAILS OF PENALTIES IMPOSED ON ELIGIBLE OFFICERS DURING THE LAST 10 YEARS.</u>

SI.	Name of the	Year in which	Date of	Date on	Period of	Whether	Remarks
No.	officer (s)	offence is	issue of	which	Currency of	any appeal	
	(S/Shri)	committed	Charge	penalty	the penalty	has been	
			Sheet	imposed	and the date	filed and if	
					when the	so, whether	
					currency of	there is any	
					penalty will	interim stay	
					be over.	order	
1	2	3	4	5	6	7	8

SIGNATURE OF THE AUTHORITY

ANNEXURE-D

Certificate regarding eligible Non-SCS Officers

Certified that all the officers recommended by this Department are holding Group-A post in a substantive capacity and have completed not less than 8 years of continuous service under the State Government on the first day of January, 2020 in a Group-A post which has been declared equivalent to the post of Deputy Collector in the State Civil Service by the G.A.& PG. Department vide OM No.28964/AIS.I dated 14.12.2017. They shall have no objection, if they are assigned the year of allotment not above 2012. No disciplinary/criminal proceeding is pending against them.

SIGNATURE OF THE AUTHORITY

ANNEXURE -E

UNDERTAKING

I do hereby undertake that I am willing to be appointed to IAS of Odisha Cadre, if selected against the NSCS promotion quota during 2021 for the Select List-2020. I shall have no objection, if I am assigned the year of allotment not above the year, 2012 in IAS of Odisha Cadre.

Signature:

(Name with Designation)

Signature with seal